

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 4th December, 2024

No.HC.XV.13/2024/154/RV. Pending initiation of departmental proceeding, Shri Inalo Zhimomi, District & Sessions Judge, Mon, Nagaland is placed under suspension with immediate effect. He shall handover charge of his Court and Office to the Chief Judicial Magistrate, Mon.

The headquarter of Shri Zhimomi shall be at Kohima, Nagaland. He shall not leave the headquarter without prior permission of the authority.

By Order,

Sd/-Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No. HC.XV.13/2024/154.A/RV. , Dated: 04.12.2024

Copy for information to :-

1. The Secretary to the Govt. of Nagaland, Department of Judicial & Law, Kohima, Nagaland, Pin-797001.
2. The Accountant General, Nagaland, Kohima, Pin-797001.
3. The Registrar, Gauhati High Court, Kohima Bench, Pin-797001
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Inalo Zhimomi, District & Sessions Judge, Mon, Pin-798621.
6. The District & Sessions Judge, Kohima, Pin-797001.
7. The Controller of Printing and Stationery, Nagaland, Kohima, Pin-797001, with a request to publish this Notification in the Nagaland Gazette.
8. The Treasury Officer, Kohima, Pin-797001/ Mon, Pin-798621.
9. The Chief Judicial Magistrate, Mon, Pin-798621.
10. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr./Mrs. Justice.
Gauhati High Court, Guwahati
12. The C.A. to Registrar General/Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.


REGISTRAR GENERAL